FORM G (EXTENDED)
INVITATION FOR EXPRESSION OF INTEREST
FOR
RNA LIFESTYLE PRIVATE LIMITED
OPERATING IN THE BUSINESS OF TRADING AND SERVICING LIFESTYLE PRODUCTS AND RELATED GOODS AT MUMBAI, MAHARASHTRA

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ ~~LLP~~ No.	**RNA Lifestyle Private Limited** **CIN:** U51909MH2003PTC140062 **PAN:** AADCR1211J
2.	Address of the registered office	RNA Corporate Park Next to Collector's Office, Kalanagar, Bandra (East), Mumbai, Maharashtra, India, 400051.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	The Corporate Debtor does not have any tangible or intangible fixed assets. No fixed assets are reflected in the last audited financial statements for FY 2019-20 or in the unaudited financial statements for FY 2024-25.
5.	Installed capacity of main products/ services	The Corporate Debtor has no installed capacity for its main products/services.
6.	Quantity and value of main products/ services sold in last financial year	Nil. No revenue from operations is reported in the unaudited financial statements for FY 2024-25 or in the last audited financial statements for FY 2019-20.
7.	Number of employees/ workmen	Nil.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.rnalifestyle@npvinsolvency.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.rnalifestyle@npvinsolvency.in
10.	Last date for receipt of expression of interest	24-10-2026 (Original) 31-10-2026 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	29-10-2026 (Original) 05-11-2026 (Extended)
12.	Last date for submission of objections to provisional list	03-11-2026 (Original) 10-11-2026 (Extended)
13.	Date of issue of final list of prospective resolution applicants	06-11-2026 (Original) 13-11-2026 (Extended)

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09-11-2026 (Original) 16-11-2026 (Extended)
15.	Last date for submission of resolution plans	09-12-2026 (Original) 16-12-2026 (Extended)
16.	Process email id to submit Expression of Interest	cirp.rnalifestyle@npvinsolvency.in
17.	Details of the corporate debtor's registration status as MSME.	No

Sd/-
IPE – NPV Insolvency Professionals Private Limited
(Formerly Known as Mantrah Insolvency Professionals Private Limited)
Through its Director - Mr. Amrish Navinchandra Gandhi
Resolution Professional
RNA Lifestyle Private Limited (In CIRP)
IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021
Registered Address: H-35, 1st Floor,
Jangpura Extension, Jungpura,
South Delhi, New Delhi – 110014
Validity of AFA: December 31, 2026
Email for Correspondence cirp.rnalifestyle@npvinsolvency.in

Date: 24/10/2026
Place: Mumbai

Briefs

MUMBAI

Zaid inspires Bhosle CA to 8-wicket win



Zaid Altaf Shaikh picked five wickets for five runs to steer Bhosle Cricket Academy to an eight-wicket win against MCC Blue in a third round match of the MCC Talent Search Under-12 Cricket League 2026, organised by Jwala Sports Foundation and played at the Oval Maidan. Batting first, MCC Blue were dismissed for 45 runs in 13.2 overs. In response, Bhosle CA reached 46 for the loss of 2 wickets in 5.3 overs.

KOCHI

Blasters host Mumbai City in ISL match



Kerala Blasters FC will host Mumbai City FC here on Sunday, in their first home match of the Indian Super League 2026-27 season. The Blasters will look to respond after their 4-1 defeat to NorthEast United FC, while the Islanders will be seeking their first win of this season.

PREMIER LEAGUE | Arsenal match leaders on 21 points; Forest draw at Ipswich

City's perfect start ends at Villa

AP
MANCHESTER

Manchester City's perfect start to the Premier League season ended Saturday with a 2-1 loss at Aston Villa. Hosts Arsenal defeated Everton 2-0 to cash on Manchester City's slip-up and match them with 21 points after eight matches. Fulham won 1-0 at Coventry.

Nicolas Jackson scored both goals for Villa against Enzo Maresca's City, which was aiming for an eighth straight win in the league. It also extended Villa's outstanding recent run to six wins from seven games in all competitions.

"It is incredible. It was difficult but we got the win and that is the most important thing," Jackson said. "We know City are a strong team and now we can focus on the next one."

Jackson is up to seven goals for the season in all competitions. He fired the opener inside six minutes at Villa Park. Erling Haaland headed City level in the second half, but Jackson got his second and the winner with a first-time finish that squirmed under goalkeeper Gianluigi Donnarumma.



Aston Villa's Nicolas Jackson (left) challenges for the ball with Manchester City's Marc Guehi in Birmingham on Saturday. AP

Villa's last defeat was a 2-1 loss to Nottingham Forest on September 12. Since then manager Unai Emery's team has gone from strength to strength with six wins and one draw in all.

City fell to a fourth defeat at Villa Park in as many seasons.

"Emery is just a tactical genius. Especially against Man City at our place we have been really good," said Villa defender Matty Cash.

Forest misfire

Nottingham Forest climbed out of the Premier League drop zone after it was held by Ipswich to 1-1 at Portman Road on Friday.

On a blustery night, Forest played with the wind behind them during the first half and it was a swirling ball that led to the opener.

Daniel Munoz threw in a high cross from the right and Neco Williams was unmarked in the box and guided his volley into the net.

Ipswich drew level four minutes before halftime when Nikola Milenkovic was caught in possession by Julio Enciso. The Paraguayan midfielder ran on to calmly slot the ball past diving goalkeeper Matz Sels. The big talking point was the 48th minute decision not to send off Issa Diop after he felled James McAtee as he headed towards the Ipswich goal. The video referee looked at the decision and Diop was yellow-carded.

"It was the wrong decision but we couldn't have played a more dominant second half," Forest coach Oliver Glasner told Sky Sports.

SCORELINES

Aston Villa-Man City 2-1
Arsenal-Everton 2-0
Coventry-Fulham 0-1
Ipswich-Forest 1-1

Kompany stable after collapsing at training session

AP
MUNICH



Bayern Munich coach **Vincent Kompany** will undergo more testing to determine why he collapsed during a training session the previous day, the club said Saturday. Board member for sport Max Eberl told reporters that Kompany's condition was "stable" and that doctors were focused on "trying to find out" the cause.

"The tests have already yielded some results, but further results are needed to determine exactly what it is and how long it will take for him to recover," Eberl said

The 40-year-old Kompany was observing a training session for the reserves team when the incident occurred on Friday.

Kompany had been dealing with a viral infection since last week, and his assistant Aaron Danks said on Tuesday it affected the Belgian's legs.

Kompany remained seated throughout Bayern's 6-1 win over Leipzig last week and then missed a training session and a pre-game news conference on Tuesday, when Danks said he needed time to rest at home. However, Kompany returned to the dugout for Wednesday's 2-2 draw against Arsenal in the Champions League. Following that match, Kompany acknowledged he tried to push through the illness and failed to heed the signals from his body.

Eberl said that he spoke to Kompany and his wife on Friday after he collapsed.

The executive added that as of now there was no time frame for when Kompany would return, saying it could take weeks.

"He'll only come back when he's fit," Eberl said. "We're not talking in terms of days, but weeks."

Oberoi International hits Rustomjee for six

FPJ News Service
MUMBAI

Oberoi International, Goregaon hit Rustomjee Cambridge International, Thane for a six in the Dream Sports MSSA Annual Inter School Boys Under-16 Division 4 Play-off match at Azad Maidan on Saturday.

Vivaan Ganeriwal scored a brace while Stvya Dhawan, Vihaan Rai, Abheer Bhimani and Neel Verma scored a goal each. St. Augustine Vasai scored a 2-1 win over Nahar Intl, Chandivali. Kairon Almeida netted both the goals for St. Augustine while Jash Handa scored for Nahar.

Swami Vivek Intl, Gorai beat Ryan Intl, Nerul 4-3 via tie-breaker after a goalless full time. AVM, Bandra West edged past GD Somani Cuffe Parade 6-5 in tie-breaker. Kanakia Intl, Bhyander beat Bombay Scottish B, Mahim 6-5 via tie-breaker.

Mumbai Open

Prajwal-Nitin claim doubles crown

FPJ News Service
MUMBAI

Top-seeded pair S. D. Prajwal Dev and Nitin Kumar Sinha captured the doubles title of the Mumbai Open ITF Men's M25 Tennis Championship at the Maharashtra State Lawn Tennis Association (MSLTA) courts in Mumbai on Saturday.

Prahwal and Nitin prevailed after a thrilling final match against third seeds Adil Kalyanpur and Sasikumar Mukund. Prajwal and Nitin won the opening set 6-4, before their opponents fought back to take the second set 7-5.

The top seeds then held their nerve in the deciding match tie-break, winning [10-8] to secure the doubles championship.

Meanwhile, India's third seed Karan Singh continued his impressive run on the professional circuit, reaching his second consecutive ITF Men's M25 singles final after defeating compatriot Chirag Duhan 6-3, 6-2 in the semifinals on Saturday.

Karan, who reached the final of the Solapur Open ITF Men's M25 last week, maintained his momentum to book his place in a second consecutive week's final.

Joining him in the title clash was India's fourth seed Digvijay Pratap Singh, who defeated second seed Garrett Johns of the USA 6-4, 6-2 to set up an all-Indian singles final against Karan Singh.



PUBLIC NOTICE

SUN REALITY, a partnership firm, having office at Plot No. 14, Rachana Co.Op.Hsg. Soc., Opp. Govinda Complex Umarkui Road, Bavishafaliya, Silvassa, Union Territory of Dadra and Nagar Haveli has reported to **State Bank of India, SCB Vapi Branch that;**

The following documents/title deeds in regard to property fully described in the schedule hereunder are reported to have been misplaced or lost and not traceable despite best efforts.

1. Property bearing Non-Agricultural land bearing Survey No. 196/1 admeasuring 00 Hect. 40 Are, situated at Silvassa, of Dadra and Nagar Haveli.

(i) Original registered Sale Deed vide document registration serial No.2470/2012, dt.15.06.2012 finally registered at document registration Serial No.2255/2012, Book No. 1, dt.18.06.2012 alongwith original receipt of registration executed between Babarbhai Lakhanbhai Patel in favour of **Dilipsinh Himmatsinh Parmar.**

They further informed to the Bank, that they have not deposited the aforesaid deeds and documents to any other Bank or Financial Institution.

Schedule of Properties

All that piece and Parcel of Non-Agricultural land bearing Survey No. 196/1 admeasuring 00 Hect. 32.25 Are, situated at Silvassa, of Dadra and Nagar Haveli, along under construction with Residential building under construction thereon. Any Person/Financial Institution having interest in regard to the aforesaid documents/property may notify to the undersigned in writing along with true attested document of claim within 7 (Seven) days from the publication of this public notice by registered mail, if no claim is lodged, my client will accept the version that the aforesaid original Registration Receipts/title deeds are lost or misplaced as per their solemn declaration and my client will create first charge over the mortgaged property in its favour and if any such claim or objection, will be treated as waived please note.

Oct 24, 2026

Amit S. Kapadia – Advocate for State Bank of India, SCB Vapi Branch.
Aangan Apartment, Ground Floor, Tithal Road, Valsad – 396001.
Hetal Patel – Advocate for State Bank of India, SCB Vapi Branch
E-110, M Cube, opp. Mamlatdar Office, Balthi, Vapi, Tal. Vapi, Dist. Valsad

OFFICE OF SUPERITENDING ENGINEER
Rural Works Department, Works Circle, Palamu
Govt. of Jharkhand, Ranchi

Short Notice inviting e-Quotation (NIQ)
Notice No.- 30/2026-27 Dt.23.10.2026

Government of Jharkhand through its Jharkhand State Rural Roads Development Authority (JSRRDA) is engaged in framing/Revision of Schedule of Rates and as part of this endeavour, quotations for rates of Green technology (such as soil / cement / lime stabilization, cold mix, waste plastic, fly ash, steel slag, cell filled concrete, paneled cement concrete, FDR and any other approved technologies as applicable) items are invited from interested Commercial Chemical Stabilizer Agencies/ Manufacturer for preparation schedule of rates of Jharkhand to be used in construction of different major layers of road construction Subgrade, Sub Base Coarse, Base Coarse, Cement Concrete Pavement /Bituminous Surface Coarse with complete description of analysis of rate of each items in soft copy (Excel sheet) and PDF.

The quotation is invited to ascertain and assess the Rate of Materials at par with lowest market rate for framing of Schedule of Rate.

Terms and conditions :-

1. The quotationer shall submit basic rate of material which will be inclusive of Royalty and other taxes but exclusive of GST, Overhead Charges and Contractor's Profit. Rates are at site.
2. The Make and Specification of various materials shall be governed by the relevant Indian Standard (IS) Codes / accreditation Indian Roads Congress (IRC) Codes / accreditation and Specification as issued by Central Public Works Department (CPWD) / Concerned Department of government of India and Circulars issued by MoRTH / MoRD .
3. Quotationer may quote rate for all of the Green technology materials / Part of the Green technology material for which they are concerned.
4. Manufacturers/ Producers or their authorised dealers shall quoted their rate for material which is actually manufactured/produced/procured by them and the rate quoted for other materials shall not be acceptable.
5. Properties of aviallable ingredients required.
6. A comparative chart between the Green Technology and conventional & Cement treated sub- base for CBR 5 and Traffic category T6,T7, T8 & T9 of SP -72 IRC
7. Catalog Book, if any
8. Any limitation of technology.
9. The quotationer shall quote latest and authentic rate which shall reflect market rate.
10. The rate quoted by quotationer shall be firm and final.
11. The quotationer shall furnish GST registration no., PAN card.
12. The undersigned reserves the right to accept or reject / cancel any or all quotations without assigning any reason thereof.
13. For any query or clarification you may Contact Mob 8235984042

All above related documents should be submitted by email to jh-ce@pmgsy.nic.in latest by dated- 02.11.2026.

Tender Inviting Authority
Chairman, SOR Committee PMGSY, Jharkhand -cum-Superintending Engineer
RWD, Palamu Circle.

PR 392338 Rural Work Department(26-27)#D

SBI STATE BANK OF INDIA
REGIONAL BUSINESS OFFICE BORIVALI
Mangesh Apartment | 1st Floor, S V Patel Road
Above Gokul Restaurant | Borivali West Mumbai - 400092.

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of Gold ornaments pledge is proposed to be conducted at the following branches on below mention dates. The auction is of Gold ornaments of defaulted customers who have failed to make payment of their loan amounts despite being notified by registered letters. The change in venue or date (if any) will be displayed at the auction centre. **Un-auctioned items shall be auctioned on subsequent working days after displaying the details at auction centre.**

The auctioned will be conducted on **30.10.2026** TO **05.11.2026** from **10 AM** onwards at the following branches of State Bank of India.

BORIVALI WEST: AGORA BUSINESS PLAZA, 1ST AND 2ND FLOOR, OPP BORIVALI FLYOVER, BORIVALI (W), 7408989444. **MALAD EAST:** 5/6/7, KHANDELWAL HOUSE, PODDAR ROAD, MALAD (E) - 7021329390. **DAHISAR EAST** : ORCHID PLAZA, RAMKUWAR THAKUR ROAD, DAHISAR (E) - 9681593865. **EVERSHINE NAGAR MALAD WEST** : MATRU CHHAYA BLDG, EVERSHINE NAGAR, OFF LINK RD, MALAD (W) – 9879088498. **KHURHAD (MALAD):** SHAH TRADE CENTRE, GR FLOOR, RANI SATI MARG, MALAD (E) – 8600555990. **KANDIVALI EAST :** SHOP NO 1 TO 5, ANITA ACCORD BUILDING, LONKHANDWALA TOWNSHIP, AKURLI ROAD, KANDIVALI (E)- 7631906160. **NANCY COLONY BORIVALI (E):** UNIT NO 26 A, B, C, D IN H WING, ADINATH TOWER, NANCY COLONY, BORIVALI EAST- 9594874843. **SANT BHAVAN MARVE ROAD:** SANT BHAVAN NAGAR, MALAD GYMKHANA MALAD (W) – 9833823735. **CHIKUWADI BORIVALI (W):** 16-19, PRANAM CHS, CHIKUWADI, BORIVALI W- 9004082199.**THAKUR COMPLEX KANDIVALI** : TIRUPATI TOWER, THAKUR COMPLEX, WESTERN EXP HIGHWAY, KANDIVALI (E) - 8652408303. **SARDAR VALLABHBHAI PATEL RD:** GANJAWALA APTS, PAI NAGAR BORIVALI (W) – 9987984908. **M.G RD KANDIVALI WEST:** F- WING ANAND SAGAR APT, ANAND NAGAR, MG RD, KANDIVALI (W) - 9773438114.

Authorised officer
For State Bank of India

PUBLIC NOTICE

NOTICE is hereby given that my client/s is/are investigating Title of Legal heirs of Joe German Crasto and Oscar German Crasto. Whose names are reflected in the 7/12 extract as **Co-Owners** in respect of Land(Agricultural) mentioned in Table hereinbelow:-

Survey No. & Hissa no.	Area of Legal heirs of Joe & Oscar Crasto in Sq.Mtrs. as per 7/12 extract	Total Area in Sq.Mtrs as per 7/12 extract	Corresponding to CTS nos.	Area of Legal heirsof Joe & Oscar Crasto in PR Card in Sq.Mtrs.	Total Area as per PR Card in Sq.Mtrs.
250/3	1024	2048	1629	1134.05	2268.10

At Village :- Gorai Taluka Borivali, MSD. (**"Said Property"**).

ANY PERSON having or Claiming ownership or any kind of **right, title, interest, share or possession** in respect of the said Property by way of succession, inheritance, administration, heirship, Partition, Conveyance, sale, exchange, mortgage, gift, lease, lien, charge, license, adverse possession, gift, family arrangement, easement, encumbrance, tenancy, Kul rights, attachment, or under any decree, order or proceedings of any Court, Revenue Authority or other competent authority, or otherwise howsoever, is required to make the same known in writing to the undersigned, alongwith supporting documents, within 15 days from date of publication hereof, Failing which such claim, if any, will be deemed to have been waived forever and not binding on my client/s and thereafter Co-Owner/s may negotiate with my client/s for Purchase/Conveyance or any documents in respect of the said Property.

Dated 25-10-2026.

Sd/-
ADV. MELWYN PEREIRA
PEREIRA COMPOUND, NR. MARVE BEACH, MARVE BEACH RD, MALAD WEST, MUMBAI 400 095.
Email:- advocatemelwyn@gmail.com

HINDUJA HOUSING FINANCE LIMITED

Corporate Office: No. 167-169 2nd Floor, Anna Salai, Saidapet Chennai - 600 032. Tamil Nadu **Email:** auction@hindujahousingfinance.com

Branch Office: Office No. 02, First Floor, C-wing, Raj Hills, Building No. 2, Dattapada Road, Borivali East, Mumbai - 400066.

Sachin Satpute-9004894382, **Chetan Mendadkar**-9664772980, **Amol Wakode**-8169767613

APPENDIX IV Rule 8 (1) PHYSICAL POSSESSION NOTICE (For Immovable Property) (Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002). WHEREAS: The undersigned being the Authorized Officer of the **Hinduja Housing Finance Ltd,** Under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) and in exercise of the powers conferred under section 13(2) read with Rule 3 of the Security Interest Enforcement Rules, 2002 issued Demand Notice dated **20/08/2021** calling upon Lan Bearing No. **MH/MUM/VSVR/A000000140** the **MR. SHIVSHANKAR ACHARY and MRS. CHANDRA PRABHA ACHARY** Borrower/Co-Borrower/ Mortgagor to repay the amount mentioned in the notice being **Rs.14,40,808/- (Rupees Fourteen Lakh Forty Thousand Eight Hundred Eight Only)** together with further interest, charges, incidental expenses, cost etc. till the date of payment and / or realization in full within 60 days from the date of the said notice. The Borrower/Co-Borrower /Mortgagor having failed to repay the amount, notice is hereby given to the Borrower/ Co-Borrower/ Mortgagor and the public in general that the undersigned has taken **Physical Possession** of the property described herein below in exercise of powers conferred on him under section 13(4)of the Act read with Rule 6 & 8 of the Security Interest Enforcement Rules, 2002 on this **24/10/2026.** The Borrower/Co-Borrower/ Mortgagor in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property shall be subject to the charge of the HINDUJA HOUSING FINANCE LTD. for an amount **Rs.14,40,808/- (Rupees Fourteen Lakh Forty Thousand Eight Hundred Eight Only)** together with further interest, charges, incidental expenses, cost etc. till the date of payment and / or realization in full within 60 days from the date of the said notice. The Borrower's attention is invited to the provisions of Sub Section (8) of Section 13 of the SARFAESI Act, 2002 in respect of time available, to redeem the secured assets.

SCHEDULE OF THE PROPERTY: All that Piece and Parcel of Property bearing Flat No.208, Floor No.2, Wing-B, in the building known as SHREE TISAI HERITAGE PHASE I", admeasuring 520 sq.ft., constructed on land bearing Survey No.20, Hissa No.2 admeasuring 980 sq. mtrs. situated at Village Adivali-Dhokali in Taluka-Ambernath and Sub-Registrar District of Ulhasnagar-3 and Registration District Thane within the limits of Gram Panchayat Adivali-Dhokali (Proposed Kalyan Dombivali Municipal Corporation).

Date: 25/10/2026
Place: Kalyan, Maharashtra

SD/-, Authorised Officer-
HINDUJA HOUSING FINANCE LIMITED

AU SMALL FINANCE BANK LIMITED (A SCHEDULED COMMERCIAL BANK)
Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001, Rajasthan, (India). (CIN:L36911RJ1996PLC011381)

APPENDIX-IV-A- [See proviso to rule 8(6)] Sale notice for sale of immovable properties

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s)/ Co-Borrower (s)/Mortgagor (s) and Guarantor (s) that the below described immovable properties mortgaged to the Secured Creditor, the constructive/physical possession of which has been taken by the Authorised Officer of AU Small Finance Bank Limited (A Scheduled Commercial Bank),the same shall be referred herein after as AUSFB. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction for recovery of amount mentioned in the table below along with further interest, cost, charges and expenses being due to AUSFB viz. Secured Creditor.

It is hereby informed you that we are going to conduct public E-Auction through website https://sarfaesi.auctiontiger.net

Loan A/c No./ Name of Borrowers/Co Borrowers/ Mortgagors/Guarantor	Date & Amount of 13(2) Demand Notice	Date of Possession	Description of Property	Reserve Price For Property	Earnest Money for Property	Date & Time of Auction	Date of Bid Submission	E-Auction Place of Tender Submission	Contact Person & Property Visit Date
(Loan A/C No.) L9001070129819435, Sachin Singh (Borrower), Smt. Neelam Singh (Co-Borrower)	15-Oct-24 Rs. 17,64,105/- Rs. Seventeen Lac Sixty-Four Thousand One Hundred Five Only As On 10-Oct-24	13-May-26	Property Situated At - Old Survey No 98 & 25/1 Hissa No part & New Survey No- 125/2, Gut No- 101, Flat No. 403, Floor No. 04, Krishna Kunj, Village Navali, Tal & Distt- Palghar, MH **Admeasuring 378.07 Sqft**	Rs. 9,00,000/- Rs. Nine Lakh Only.	Rs. 90,000/- Rs. Ninety Thousand Only.	**18-Nov-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **16-Nov-26**	**Au Small Finance Bank Ltd, Branch Office :-** Shop No 110 ,First Floor Jay Gurudev Mall, Devisha Road, Pach Batti , Palghar, MH, 401404	Ishant Dhingaan , 9116647841 & 9773358234 auctions@aubank.in **13-Nov-26**

The terms and conditions of e-auction sale:-

(1). The E-Auction sale of Secured Asset is on "as is where is" , "as is what is" , "whatever there is" and "no recourse" basis for and on behalf of the Secured Creditor viz. AUSFB and there is no known encumbrance which exists on the said property.

(2). For participating in online e-auction sale, Bid document, copies of PAN Card, Board Resolution in case of Company and photo ID, address proof are required to be submitted along with EMD, which is payable by way of RTGS/NEFT/DD in the name of MSME AUCTION POOL ACCOUNT OF AU Small Finance Bank Limited, Current account No.1921201121711599 AU SMALL FINANCE BANK LIMITED Fifth and Sixth Floor Sunny Big Junction STC Khasra No. 64 to 67, Gram Sukhaipura New Atish Market Jaipur 302020, IFSC Code: AUBL0002011, Once an Online Bid is submitted, same cannot be withdrawn. Further any EMD submitted by bidder will be required to send the UTR/Ref no./DD no. of the RTGS/NEFT/DD with a copy of cancelled cheque on the following email IDs i.e. auctions@aubank.in

(3). All Interested participants / bidders are requested to visit the website https://sarfaesi.auctiontiger.net & https://www.aubank.in/bank-auction for further details including Terms & Conditions, to take part in e-auction sale proceeding and are also advised to contact e-mail of auctions@aubank.in

Please Note: This is also a 15 days notice Under Rule 8(6) read with Rule 9(1) to the Borrowers/Co Borrowers/Mortgagors of the above said loan account about sale through tender / inter se bidding on the above-mentioned date. The property will be sold, if their outstanding dues are not repaid in full by the borrower in the given notice period.

Date : 23/10/2026 **Place : Mumbai, Maharashtra** **Authorised Officer AU Small Finance Bank Limited**

FORM G (EXTENDED)
INVITATION FOR EXPRESSION OF INTEREST FOR
RNA LIFESTYLE PRIVATE LIMITED
OPERATING IN THE BUSINESS OF TRADING AND SERVICING LIFESTYLE PRODUCTS AND RELATED GOODS AT MUMBAI, MAHARASHTRA
(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	RNA Lifestyle Private Limited CIN: U51909MH2003PTC140062 PAN: AADCR1211J
2.	Address of the registered office	RNA Corporate Park Next to Collector's Office, Kalanagar, Bandra (East), Mumbai, Maharashtra, India, 400051.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	The Corporate Debtor does not have any tangible or intangible fixed assets. No fixed assets are reflected in the last audited financial statements for FY 2019-20 or in the unaudited financial statements for FY 2024-25.
5.	Installed capacity of main products/ services	The Corporate Debtor has no installed capacity for its main products/services.
6.	Quantity and value of main products/ services sold in last financial year	Nil. No revenue from operations is reported in the unaudited financial statements for FY 2024-25 or in the last audited financial statements for FY 2019-20.
7.	Number of employees/ workmen	Nil.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.rnalifestyle@npvinsolvency.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.rnalifestyle@npvinsolvency.in
10.	Last date for receipt of expression of interest	24-10-2026 (Original) 31-10-2026 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	29-10-2026 (Original) 05-11-2026 (Extended)
12.	Last date for submission of objections to provisional list	03-11-2026 (Original) 10-11-2026 (Extended)
13.	Date of issue of final list of prospective resolution applicants	06-11-2026 (Original) 13-11-2026 (Extended)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09-11-2026 (Original) 16-11-2026 (Extended)
15.	Last date for submission of resolution plans	09-12-2026 (Original) 16-12-2026 (Extended)
16.	Process email id to submit Expression of Interest	cirp.rnalifestyle@npvinsolvency.in
17.	Details of the corporate debtor's registration status as MSME	No

Sd/-
IPE – NPV Insolvency Professionals Private Limited
(Formerly Known as Mantrah Insolvency Professionals Private Limited)
Through its Director - Mr. Amrish Navinchandra Gandhi
Resolution Professional
RNA Lifestyle Private Limited (In CIRP)
IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021
Registered Address: H-35, 1st Floor, Jangpura Extension, Jungpura, South Delhi, New Delhi – 110014 Validity of AFA: December 31, 2026
Email for Correspondence cirp.rnalifestyle@npvinsolvency.in

Date: 24/10/2026
Place: Mumbai

PUBLIC NOTICE

Notice is hereby given that My clients are negotiating to Purchase the under mentioned Non Agricultural property/Plot free of encumbrances. Any person or persons having any claim or interest in or to the said land mentioned in the schedule herein below by way of Sale, exchange, mortgage, gift, trust, intendance, tenancy, possession, occupation, license, lease, lien, charge, easement, occupancy rights or otherwise is hereby required to make the same known in writing to the undersigned along with documentary evidence of such claim or interest at my office address mentioned below, within 15 days from the date of publication of this notice, otherwise it shall be accepted that there does not exists any such claim or interest in the under mentioned property and the negotiations will be proceeded with.

PROPERTY SITUATED AT VILLAGE: KATRAP, TAL: AMBERNATH, DIST:- THANE DESCRIBED AS UNDER.

Owner of the property.	Survey/ Plot No.	Area Sq. Mtrs	Assessment Rs. Paise.
Mr. Sambhaji D. Shinde. Mr. Sunil D. Shinde. Mr. Laxman Shankarrao Kundle through their registered attorney Holder SHREE CONSTRUCTION, A Partnership Firm through its Partners 1. Jayantilal Ratnani, 2. Bhushan K. Ghorpade, 3. Yogesh S. Mhatre.	41/1/12 Plot No. 5	409.70	40.97

Add: 203, Madhukunj Apartment, above Saraswat Bank, Old Katrap Road, Badlapur(East) Tal-Ambernath, Dist-Thane Mo. No.9226224706.

Sd/-
Adv. Prasad G. Shelke

संस्थापक-नाट्याचार्य कृष्णाजी प्रभाकर खाडिलकर

नवाकाळ

।। न मे भक्त प्रणश्यति ।।

संपादकीय

कोजागरीला जागे राहाण्याचा संदेश

नऊ दिवसांच्या नवरात्रात शक्तीचे एवढे मोठे जागरण झाल्यानंतर पुन्हा कोजागरी पौर्णिमेच्यानिमित्ताने प्रत्येकालाच जागे राहण्याचा संदेश देण्याचे कारण काय. भारताची सण परंपरांची शृंखला काही ना काही औचित्य आणि निमित्ताने एकमेकांमध्ये गुंफली गेली आहे. आजचा कोजागरी पौर्णिमेचा दिवस हा शरदपौर्णिमा म्हणूनही साजरा होत असतो. शरद ऋतुतली ही एकाअर्थी पहिली पौर्णिमा असते. पावसाळा संपून आकाश जवळपास निरभ्र झालेले असते. वातावरणातला विशिष्ट बदल अनेक प्रकारचे संकेत देणारा असतो. ऋतुमानानुसार चालणारे हे सृष्टीचे चक्र केवळ निसर्गाचाच एक भाग असतो असे नाही तर याच निसर्गाचा एक अविभाज्य घटक असलेल्या जीवसृष्टीवरही त्याचा बराच परिणाम होत असतो. जीवसृष्टीतले हे बदल मानवी मनावर परिणाम करणारे असतात. शरदऋतुत येणारी ही पौर्णिमा म्हणजे चंद्र पृथ्वीच्या अधिक जवळ येण्यापासून तर त्याचे मानवी मनावर होणारे सूक्ष्म परिणामही व्यक्त करत असतात. चंद्र प्रकाशाचा पृथ्वीवरच्या अनेक गोष्टींवर होणारा परिणाम दुर्लक्षित करता येत नाही. समुद्राला येणाऱ्या भरती ओहोटीपासून तर या काळातल्या चंद्र प्रकाशाचाही एकूण शरीर आरोग्यावर होणारा सकारात्मक परिणाम लक्षात घेतला गेलेला आहे. वातावरणातला बदल आणि नवरात्रातले शक्तीजागरण त्यासोबत येणाऱ्या दीपोत्सवाचा उत्साह अशा एका मध्यबिंदूवर ही शरद पौर्णिमा येते. कारण बरोबर पुढच्या पंधरा दिवसांनी अश्विन अमावास्येला दीपोत्सवाच्या लक्ष्मीपूजनाचा महत्त्वपूर्ण दिवस असतो. कोजागरीला इंद्र आणि लक्ष्मीची पूजा करण्याचे पौराणिक संदर्भ सांगितले जातात. शक्तीचे जागरण घडवून आणल्यानंतर त्या शक्तीचा तितक्याच सकारात्मक आणि जागरूक राहून उपयोग करणं महत्त्वाचं असतं. मानवी स्वभाव हा उत्साही आणि उत्शृंखल असतो. कोणत्याही प्रकारच्या शक्तीचे अहंकारात रूपांतर होऊ शकते. किंवा अतिउत्साहाने या शक्तीचा गैरवापर होऊ शकतो. म्हणूनच नवरात्रात केली गेलेली महाकाली, महालक्ष्मी, महासरस्वतीची उपासना ही आगामी दीपोत्सवासाठीसुद्धा तितक्याच जागरूकतेने लक्षात ठेवली जावी. म्हणूनदेखील हा कोजागरी पौर्णिमेचा 'को जागरती' किंवा 'कोण जागे आहे' असे विचारणारा संदेश दिला गेला असावा.

आधुनिक जीवनशैलीत आवश्यकच

एकूणच सध्याची आधुनिक जीवनशैली दर दिवसाला घडून येणारे चित्रविचित्र बदल, पर्यावरणातल्या बदलाची अनिश्चितता, अतिआधुनिकपणाचे होणारे दुष्परिणाम, तंत्रज्ञानाचा बेसुमार वापर आणि त्यातून उद्भवणाऱ्या समस्या ज्या भारतीय संस्कृतीने याच सणावारांच्या माध्यमातून कुटुंबपद्धती भक्कम ठेवली आणि समाजव्यवस्थेला एकत्र बांधून ठेवण्याचे काम केले. या दोन्ही व्यवस्थांना या अतिआधुनिक जीवनशैलीचे तडाखे बसू लागले आहेत. कुटुंबांमधला कमी होत असलेला संवाद, दुरावत चाललेले नातेसंबंध, पैसा कमावण्याची अतिस्पर्धा, त्यातून निर्माण होत असलेले ताणतणाव या सगळ्याच गोष्टींकडे तितक्याच जागरूकतेने लक्ष देण्याची आवश्यकता आहे. म्हणूनच आजच्या आधुनिक काळात किंवा जीवनशैलीत कोजागरी पौर्णिमेचा हा को जागरतीचा संदेश आत्मपरीक्षणासाठीसुद्धा लक्षात घेता येऊ शकतो. नवरात्र किंवा दिवाळीइतके महत्त्व कोजागरी पौर्णिमेला दिले जात नाही. परंतु महाराष्ट्राच्या अनेक घरांमध्ये किंवा सार्वजनिक संस्थांमधून मंडळांमधून अनेक देवस्थानांमधून कोजागरी पौर्णिमा साजरी होते. इंद्र, लक्ष्मी किंवा विष्णूची पूजा हा एक धार्मिक उपक्रम पार पाडला जातो. एवढेच नव्हे तर घरात सर्वात मोठ्या अपत्याचे म्हणजेच मुलामुलींचे औक्षण करण्याची परंपरा पाहायला मिळते. वर्षभरातल्या इतर पौर्णिमांपेक्षा कोजागरीचा चंद्र हा थोडा आकाराने मोठा दिसत असल्याचे सांगितले जाते. म्हणजेच आपले आयुष्य चंद्राप्रमाणे वाढते किंवा वर्धमान राहावे अशी त्यामागची सूप्त कामना असते. म्हणूनच आपल्याकडे वयाची ८१ वर्षे पूर्ण करणाऱ्यांसाठी सहस्त्रचंद्र दर्शनाचे उपक्रम केले जातात. सुदृढ आणि सुखी समाधानी समृद्ध आयुष्याकरीता कोजागरीचा हा सण परंपरेने साजरा होत असतो. जागरूक राहून व्यतीत केलेले आयुष्य हे समृद्ध आणि समाधानाचे अनुभव देणारे असते. म्हणूनच आजच्या आधुनिक जीवनशैलीत अधिक जागरूक राहण्याची अधिक आवश्यकता आहे. यासाठी तरी ही कोजागरी पौर्णिमा लक्षात घेता येऊ शकते. अर्थातच जो सतर्क किंवा जागा असतो, तो संकटांशी किंवा समस्यांशी सामना करताना यशस्वी होतो हेही तितकेच खरे आहे.

म्हणूनच जीवेत शरदः शतम्

या दिवशी आटीव दुधाचे एक वेगळेच महत्त्व सांगितले गेले आहे. शरद पौर्णिमेच्या चंद्राचा दुधाळ चंद्रप्रकाश आणि त्या आटवलेल्या दुधाचा चंद्राला दाखवला जाणारा नैवेद्य ही संकल्पना इतकी विलक्षण स्वरूपाची ठरते की, ज्या दुधाचा आपण रोज वापर करतो, त्या दुधाचे आयुर्वेदिक किंवा औषधी गुण किती महत्त्वाचे आहे हे जाणीवपूर्वक लक्षात आणून देण्याचा उपक्रम म्हणजे कोजागरी पौर्णिमा म्हणता येईल. या काळामध्ये शरीरात पित्त वाढण्याची शक्यता असते. हे आटवलेले दूध काही काळ चंद्रप्रकाशात जर ठेवले किंवा ते चंद्रप्रकाशातच आटवले गेले तर त्या चंद्रकिरणांचा दुधावरही परिणाम होतो. आणि असे हे चंद्रप्रकाशाचा स्पर्श लाभलेले हे दूध आरोग्यासाठी केवळ पूरकच नाही तर मनाच्या प्रसन्नतेला अधिक प्रोत्साहन देणारे ठरते. दुधाच्या पौष्टिकतेविषयी किंवा त्याचा आरोग्याला होणारा लाभ सर्वांच्याच परिचयाचा आहे. परंतु विशेषतः गाईच्या दुधाचे परिणाम अधिक वेगळ्या स्वरूपाचे ठरतात. या आटवलेल्या दुधात आवर्जून टाकल्या जाणाऱ्या चारोळी, काजू किंवा बदाम यांचे मिश्रणही शरीर आणि मनासाठी पोषक मानले गेलेले आहे. म्हणूनच सृष्टीच्या कालचक्रानुसार घडणाऱ्या या बदलांचा भारतीय संस्कृतीने किती सूक्ष्म पद्धतीने अभ्यास केला हे दिसून येते. दर महिन्याला येणाऱ्या पौर्णिमेप्रमाणे या पौर्णिमेकडेही दुर्लक्ष करता आले असते. परंतु शरद ऋतूतला हा चंद्र शरीर मनाच्या समृद्धीला कारक ठरतो. म्हणूनच जीवेत शरदः शतम् अशीच कामना नेहमी केली जात असते.

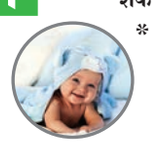
सुविचार

विलास कोळेकर
मालेवाडी, जि. सांगली. मोबा.९४२२४२०६११

सत्य हे सूर्यासारखे असते. ते काही काळ ढगांमागे लपते, पण कधीच मावळत नाही.

पंचांग

रविवार, २५ ऑक्टोबर २०२६
शक १९४८ पराभवनामसंवत्सर
* आश्विन शुक्ल चतुर्दशी*
नक्षत्र - रेवती
-: जन्मराशी :-
००-०१ ते १९-२१ मीन
१९-२२ ते २४-०० मेष



रवी उदय- ०६-३७
रवी अस्त- १८-०८

कोजागरी पौर्णिमा; शरद पौर्णिमा; आकाश दीपदान, पौर्णिमा प्रारंभ सकाळी ११.५६

मुद्रक, प्रकाशक **सौ. जयश्री रमाकांत खाडिलकर-पांडे** यांनी हे दैनिक नवाकाळ ऑफीस आणि नवाकाळ प्रेस करिता दांगट मीडिया प्रा.लि., पत्ताः प्लॉट नं. २२, दिघा एमआयडीसी, टीटीसी इंडस्ट्रीयल एरीया, विष्णू नगर, दिघा, नवी मुंबई -४००७०८ येथे छापून घेतले व नवाकाळ बिल्डिंग, १३ नवाकाळ पथ, खाडीलकर रोड, गिरगांव, मुंबई -४००००४ येथे प्रसिद्ध केले.
संपादक : **रोहित रमाकांत पांडे** • कार्यकारी संपादकः **समीर करंबे** (*पी.आर.बी. कायद्यानुसार संपादकीय जबाबदारी कार्यकारी संपादक यांच्यावर आहे.)

संपर्क : संपादक विभागः ८६५२२०१४४०,
जाहिरात विभाग : ८१०८११६४२३, ८१०८११६४२९,
छोट्या जाहिराती: ८४२२८१७४४५. वितरण विभाग : ९५९४९३६४४१
ई-मेलः contact@navakal.in
'नवाकाळ ऑफिस व नवाकाळ प्रेस'चे प्रकाशन दैनिक
'नवाकाळ' आर.एन.आय.क्र.१८१४/५७
स्थापना ७ मार्च १९२३/ फाल्गुन वद्य ५ शके १८४४

Printed and Published by **Jayshree Ramakant Khadilkar-Pande** On behalf of Navakal Office And Navakal Press. Printed at Dangat Media Pvt. Ltd., Address : Plot No.22, Digha M.I.D.C., TTC Industrial Area, Vishnu Nagar, Digha, Navi Mumbai - 400 708. Published at Navakal Building, 13 Navakal Path, Khadilkar Road, Girgaum, Mumbai - 400 004.
Editor - **Rohit Ramakant Pande** • Executive Editor - **Sameer Karambe** (*As per P.R.B. law Executive Editor will be responsible for all the content in Daily Navakal)

पाककृती

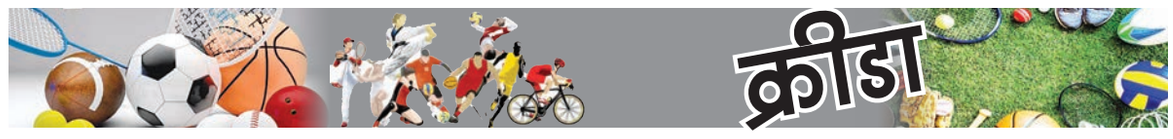


क्रिस्पी पोटॅटो बाईट्स



★**साहित्य**-: ३ उकडलेले बटाटा, १/२ कप ब्रेड क्रम्स, २ टेबलस्पून मैदा, १ टीस्पून लाल तिखट, १/२ टीस्पून हळद, १ टीस्पून मीठ, १ टीस्पून चिली फ्लेक्स, १/२ टीस्पून जिऱ्याची पावडर, १/२ टीस्पून आमचूर पावडर, २ चीज क्यूब किसून, २ टेबलस्पून बारीक कापलेले कोथिंबीर

★**कृती:** एका भांड्यात उकडलेले बटाटे किसून किंवा हाताने स्मॅश करून घेणे. त्यात सर्व मसाले कोथिंबीर, आवश्यकतेनुसार ब्रेडक्रम्स घालून गोळा मळून घेणे. तयार मिश्रणाचा हव्या त्या आकाराचे बाईट्स तयार करणे. मी इथे हार्ट शेपचा कटर वापरून काही हार्ट शेपचे बाईट्स बनवले आहेत आणि काही हाताच्या मदतीने चौकोनी शेपचे बाईट्स बनवले आहेत. मैद्यामध्ये थोडं पाणी टाकून सेमी लिक्विड बॅटर तयार करणे. त्याला स्लरी म्हणतात. मैद्याऐवजी कॉर्नफ्लॉवर सुद्धा वापरू शकता. तयार झालेल्या बाईट्स मैद्याच्या स्लरीमध्ये डीप करून नंतर ब्रेडक्रम्स मध्ये कोट करून घेणे. सर्व बाईट्स २० मिनिटांसाठी फ्रीजमध्ये ठेवणे. नंतर सर्व बाईट्स डीप फ्राय किंवा शॅलो फ्राय करणे. मी डीप फ्राय केलेले आहेत. क्रिस्पी पोटॅटो बाईट्स तयार आहेत. गरम गरम बाईट्स टोमॅटो केचप किंवा मेयोनिस सोबत सर्व्ह करावे.



तिलक-नितीशने न्यूझीलंडच्या तावडीतून विजय हिसकावला

टी-२० मालिकेत भारतीय संघाची २-० ने आघाडी

तिलक वर्मा (नाबाद ५१) आणि नितीश कुमार रेड्डी (२६) यांच्या शानदार फलंदाजीच्या जोरावर भारताने दुसऱ्या टी-२० सामन्यात न्यूझीलंडचा ४ गडी आणि १ चेंडू शिल्लक राखून पराभव केला.या यशासह भारताने मालिकेत २-० अशी आघाडी घेतली. क्राइस्टचर्चमध्ये रवेळल्या गेलेल्या या सामन्यात न्यूझीलंडने भारताला विजयासाठी १८१ धावांचे लक्ष्य दिले होते.या प्रत्युत्तरात भारताच्या १४.५ षटकांत ६ बाद ११२ धावा झाल्यामुळे भारतीय संघ पराभवाच्या छायेत होता. मात्र तिलक आणि नितीश या जोडीने शेवटच्या क्षणी आक्रमक रवेळी करुन भारतीय संघाला १९.५ षटकांत विजय मिळवून दिला.यासह भारताने टी-२०मधील आपला २०० वा विजय साजरा केला. तिलक वर्माला सामनावीर म्हणून घोषित केले.



■ मुंबई

नाणेफेक गमावून प्रथम फलंदाजी करण्याचा निर्णय घेतलेल्या न्यूझीलंडची सुरुवात खराब झाली. अर्शदीप सिंगच्या गोलंदाजीवर सामनावीर टीम सेफर्ट ७ धावांवर बाद झाला, तर डॅरिल मिचेलला केवळ ६ धावा करुन माघारी परतला. फिन लनने १४ चेंडूंमध्ये १६ धावा करुन तंबूत परतला. प्रिन्स यादवने त्याला क्लीन बोल्ड केले. सुरुवातीच्या धक्क्यांनंतर ग्लेन फिलिप्स आणि बेवन जेकब्स यांनी डाव सावरला.या दोन फलंदाजांनी भारतीय गोलंदाजांचा धैर्याने सामना करत ७६ चेंडूंमध्ये चौथ्या विकेटसाठी ११६ धावांची शानदार भागीदारी केली. बेवन जेकब्सने ४६ चेंडूंमध्ये ५८ धावा आणि ग्लेन फिलिप्सने ४३ चेंडूंमध्ये ७० धावा ठोकल्या. हे दोन्ही फलंदाज बाद झाल्यानंतर मिचेल सँटनरने नाबाद ४ धावा आणि मायकल ब्रेसवेलने २ चेंडूंत नाबाद १० धावा केल्या.अखेर न्यूझीलंडने निर्धारित २० षटकांत ५ गडी गमावून १८० धावा केल्या.

१८१ धावांचे लक्ष्य गाठतानाभारतीय सलामीवीर संजू सॅमसन आणि अभिषेक शर्मा यांनी ४.४ षटकांत पहिल्या विकेटसाठी ४० धावा जोडल्या.जेकब डफीने सॅमसनला १४ धावांवर केले,मग वैभव सूर्यवंशी ८ चेंडूंत ४ धावा करून बाद झाला.लगेच सँटनरच्या गोलंदाजीवर अभिषेक शर्मा २१ चेंडूंत २७ धावा करुन माघारी परतला. कर्णधार श्रेयस अय्यरही फलंदाजीत विशेष योगदान देऊ शकला नाही. सँटनरने त्याला क्लीन बोल्ड करण्यापूर्वी त्याने ११ चेंडूंमध्ये केवळ ७ धावा केल्या.अक्षर पटेलही ११ धावा करून बाद झाला. त्यामुळे भारताची अवस्था १०.५षटकांत ५ बाद ७० धावा अशी झाली होती. तिलक आणि नमन धीर या जोडीने भारताचा डाव काहीसा सावरला. १७ चेंडूंत ३१ धावांची वेगवान खेळी करणारा नमन धीरला सँटनरने बाद केले. शेवटच्या पाच षटकांत विजयासाठी ६८ धावांची गरज असताना तिलक वर्मा आणि नितीश कुमार रेड्डी यांनी सूत्रे हाती घेतली आणि आक्रमक फलंदाजीने न्यूझीलंडच्या गोलंदाजांवर दबाव आणला आणि या जोडीने हा सामना ६ चेंडूंत ११ धावांवर आणली. त्यांनी ५ चेंडूंत १० धावा पूर्ण करुन संघाला विजय मिळवून दिला.तिलकने ६ चौकार आणि १ षटकारासह २६ चेंडूंत नाबाद ५१ धावा आणि नितीशने १३ चेंडूंमध्ये नाबाद २६ धावा ठोकल्या. त्यांनी ७ व्या विकेटसाठी ३० चेंडूंत नाबाद ६९ धावांची भागीदारी केली.

फुटबॉलपटू लिओनेल मेस्सीला स्पेनचा सर्वोच्च क्रीडा सन्मान



■ ओव्हिएडो

अर्जेंटिनाचा दिग्गज फुटबॉलपटू लिओनेल मेस्सीला स्पेनचा सर्वोच्च आणि अत्यंत प्रतिष्ठित क्रीडा सन्मान 'प्रिन्सेस ऑफ अस्टुरियास अवॉर्ड फॉर स्पोर्ट्स २०२६'प्रदान करण्यात आला.स्पेनमधील ओव्हिएडो शहरात झालेल्या शानदार समारंभात स्पेनच्या राजकुमारी लिओनोर यांच्या हस्ते मेस्सीला हा पुरस्कार देण्यात आला.

'स्पेनचे नोबेल पारितोषिक'म्हणून ओळखला जाणारा हा पुरस्कार वैयक्तिकरित्या जिंकणारा मेस्सी हा जगातील पहिला फुटबॉलपटू ठरला आहे.यापूर्वी फुटबॉल क्षेत्रात २०१२ मध्ये इकर कॅसिलास आणि झावी हर्नांडेझ या जोडीला,तर २००२ मध्ये ब्राझीलच्या संघाला संयुक्तपणे हा बहुमान मिळाला होता.

मुंबई इंडियन्स मुख्य प्रशिक्षकपदावर किरॉन पोलार्डची बढती जाहीर

■ मुंबई

मुंबई इंडियन्सचा फलंदाजी प्रशिक्षक किरॉन पोलार्डला नवा मुख्य प्रशिक्षकपदावर बढती मिळाली. ऑक्टोबर २०२६ च्या मध्यात महेला जयवर्धनेने मुंबई इंडियन्सच्या मुख्य प्रशिक्षकपदावरून पायउतार होण्याचा निर्णय घेतला. त्यामुळे हे पद रिक्त होते.

पोलार्ड २०१० पासून खेळाडू म्हणून आणि त्यानंतर कोचिंग स्टाफचा भाग म्हणून मुंबई इंडियन्सशी जोडला गेला. मुख्य प्रशिक्षक बनल्यामुळे त्याचे फ्रँचायझीसोबतचे १६ वर्षांचे नाते आता एका नव्या टप्प्यावर पोहोचले.

ऑस्ट्रेलियाविरुद्ध निर्णायक कसोटीतून दुखापतीमुळे ॲनरिक बाहेर

■ केपटाऊन

दक्षिण आफ्रिकेचा वेगवान गोलंदाज ॲनरिक नॉर्जे दुखापतीमुळे ऑस्ट्रेलियाविरुद्ध कसोटी मालिकेतील तिसऱ्या आणि निर्णायक सामन्यातून बाहेर पडला. गकेबरहा येथे झालेल्या दुसऱ्या कसोटी सामन्यात गोलंदाजी करताना नॉर्जे च्या उजव्या मांडीच्या स्नायूंना दुखापत झाली. केवळ ३.३ षटके टाकल्यानंतर त्याला मैदानाबाहेर जावे लागले होते. दोन्ही संघांत ३ सामन्यांची कसोटी मालिका सध्या १-१ अशा बरोबरीत आहे.

महापौर शालेय बुद्धिबळ स्पर्धेत अर्जुन, अहान गटविजेते

■ मुंबई



आयडियल स्पोर्ट्स अकॅडमी व आनंदराव अडसूळ चॅरिटेबल ट्रस्ट तर्फे लाईफ इन्शुरन्स कॉर्पोरेशन ऑफ इंडिया पुरस्कृत एलआयसी मुंबई महापौर चषक शालेय बुध्दिबळ स्पर्धेमधील ७ वर्षाखालील गटात अर्जुन कुलकर्णीने (५ गुण)आणि ११ वर्षाखालील गटात अहान काटरुकाने (४.५ गुण) गटविजेतेपद पटकाविले.निर्णायक पाचव्या फेरीत अपराजित अर्जुन कुलकर्णीने राजवीर विचारेच्या राजाला २१ व्या चालीला शह देत गटविजेतेपदाला गवसणी घातली.मुंबई शहर जिल्हा बुध्दिबळ संघटना, सिबीइयुएम व आरएमएमएस सहकार्याने सुरु झालेल्या स्पर्धेमधील ११ वर्षाखालील गटातील पहिल्या पटावर प्रारंभी तुंबळ युध्द झाले. फिडे गुणांकित अहान काटरुकाच्या आक्रमक चालींना कैवल्य परबने तोडीस तोड प्रत्युत्तर देत अखेर बलाढ्य प्रतिस्पर्ध्यास बरोबरी करण्यास भाग पाडले.अहान काटरुकाने (४.५ गुण)प्रथम,कैवल्य परबने (४ गुण) द्वितीय,मृण्मयी डावरेने (४ गुण) तृतीय,सुजय सावंतने (३.५ गुण) चतुर्थ,आरव कदमने (३.५ गुण)पाचवा क्रमांक पटकाविला.

फ्रेंच बॅडमिंटन स्पर्धा! सिंधू अंतिम फेरीत

पॅरिस -भारतीय बॅडमिंटन स्टार पी.व्ही. सिंधूने फ्रेंच ओपन सुपर ७५० स्पर्धेच्या अंतिम फेरीत प्रवेश केला. स्पर्धेतील उपांत्य फेरीच्या सामन्यात दोन वेळच्या ऑलिम्पिक पदक विजेत्या सिंधूने जपानच्या हिना अकेचीचा ३ गेमच्या थरारक सामन्यात २१-१०, २०-२२, २१-१६ असा पराभव केला. आता विजेतेपदासाठी तिचा सामना दक्षिण कोरियाच्या जागतिक क्रमवारीत अव्वल असलेल्या खेळाडू यंगशी होईल. पहिल्या गेमचा स्कोअर ४-४ आणि नंतर ८-८ असा बरोबर झाला होता. मात्र मध्यंतरापर्यंत सिंधूने ११-९ अशी आघाडी घेतली. त्यानंतर सिंधूने आक्रमक खेळ करून शेवटच्या १२ पैकी ११ गुण जिंकले आणि पहिला गेम २१-१० ने जिंकला.

सिलिकॉन व्हॅलीत अनाहनचा प्रवास संपला

■ कॅलिफोर्निया

सिलिकॉन व्हॅली स्क्वॅश ओपनच्या उपांत्य फेरीत मलेशियाच्या शिवसंगरी सुब्रमण्यमकडून १-३ ने पराभूत झाल्यामुळे भारतीय स्टार अनाहत सिंगचा प्रवास संपला. अनाहतने शिवसंगरीविरुद्ध जोरदार मुसुवात केली आणि पहिला गेम ११-५ ने जिंकला. त्यानंतर शिवसंगरीने खेळात सुधारणा केली व ३७ मिनिटे चाललेल्या सामन्यात ११-५, ६-११, ४-११, ७-११ असा विजय मिळवून अंतिम फेरीत स्थान निश्चित केले.

मे. विभूते सह. दिवाणी न्यायाधीश व स्तर वडगांव मावळ यांचे कोर्टात
रे.दि.मु. क्र. ३२१/२०२१
निशाणी क्र. १९
जाहीर नोटीस
श्री. प्रसाद विलास गद्रे .... वादी
विरूध्द
संगीता दत्तात्रय गुजर .... प्र.वादी
सं.६
गीता दत्तात्रय गुजर, रो. ६२६, कांबे गाव, भिवंडी, जि. ठाणे
वनिता दिपक इटवाडे, रा. रुम नं. २, चाळ नं. ५, भारत भोईर नगर, पंचशील बौद्धशिष्य सेवाभावी संस्था मंडळाच्या बाजुला, डोंबीवली पश्चिम, जि. ठाणे.
नोटीस देण्यात येते की, उपरोक्त वादी यांनी ठरावासाठी या न्यायालयात दावा दाखल केला आहे. सदर ज्या कोणास हरकत घ्यावयाची असेल, त्यानी नेमलेली तारीख १९/११/२०२६ रोजी सकाळी ठीक ११.०० वाजता स्वत: किंवा वकिलांमार्फत न्यायालयात हजर राहावे. **आज दिनांक ०८/१०/२०२४ रोजी माझे सही व शिक्क्यानिशी दिला.**
शिक्का
हुकुमान्वये, सहा.अधिक्षक, दिवाणी न्यायालय, व. स्तर, वडगांव मावळ, पुणे

फॉर्म जी (विस्तारित)
जीवनशैलीविषयक उत्पादने आणि संबंधित वस्तूंच्या व्यापार व सेवांच्या क्षेत्रात कार्यरत आरएनए लाईफस्टाईल प्रायव्हेट लिमिटेड करिता स्वारस्य अभिव्यक्तीचे आमंत्रण
(भारतीय नादारी आणि दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तीकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६ए (१) अन्वये)

संबंधित तपशील

१.	कॉर्पोरेट ऋणकोचे नाव व पॅन आणि सीआयएन / एलएलपी क्र.	आरएनए लाईफस्टाईल प्रायव्हेट लिमिटेड सीआयएन: U51909MH2003PTC140062 पॅन: AADCR1211J
२.	नोंदणीकृत कार्यालयाचा पत्ता	आरएनए कॉर्पोरेट पार्क, जिल्हाधिकारी कार्यालयाशेजारी, कलानगर, वांद्रे (पूर्व), मुंबई, महाराष्ट्र, भारत, ४०००५१.
३.	वेबसाईटचे यूआरएल	उपलब्ध नाही
४.	बहुसंख्य अचल संपत्ती असलेल्या जागेचा तपशील	कॉर्पोरेट ऋणकोकडे कोणत्याही प्रत्यक्ष किंवा अप्रत्यक्ष अचल मालमत्ता नाहीत. वि.व. २०१९-२० करिता गत लेखापरिक्षित वित्तीय विवरणपत्र किंवा वि.व. २०२४-२५ करिता अलेखापरिक्षित वित्तीय विवरणपत्रामध्ये कोणत्याही अचल मालमत्ता दिसत नाहीत.
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	कॉर्पोरेट ऋणकोची त्याच्या मुख्य उत्पादने/सेवांकरिता कोणतीही स्थापित क्षमता नाही.
६.	गत वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने/ सेवांचे परिमाण आणि मूल्य	शून्य. वि.व. २०२४-२५ करिता अलेखापरिक्षित वित्तीय विवरणपत्रामध्ये किंवा व.व. २०१९-२० करिता गत लेखापरिक्षित वित्तीय विवरणपत्रामध्ये प्रवलनातून महसूल नोंदविलेला नाही.
७.	कर्मचारी/कामगारांची संख्या	उपलब्ध नाही
८.	गत उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (वेळापत्रकासह), धनकोंची यादी समाविष्ट असलेले पुढील तपशील उपलब्ध असलेले यूआरएल	cirp.rnalifestyle@npvinsolvency.in येथे ईमेल पाठवून तपशील प्राप्त करता येईल.
९.	संकेताच्या कलम २५(२)(एच) अन्वये ठराव अर्जदाराची पात्रता उपलब्ध असणारे यूआरएल:	cirp.rnalifestyle@npvinsolvency.in येथे ईमेल पाठवून तपशील प्राप्त करता येईल.
१०.	स्वारस्य अभिव्यक्ती स्वीकारण्याकरिता अंतिम दिनांक:	२४.१०.२०२६ (मूळ) ३१.१०.२०२६ (विस्तारित)
११.	संभाव्य ठराव अर्जदारांची तात्पुरती यादी पारित करण्याचा दिनांक	२१.१०.२०२६ (मूळ) ०५.११.२०२६ (विस्तारित)
१२.	तात्पुरत्या यादीवर आक्षेप सादर करण्याचा अंतिम दिनांक	०३.११.२०२६ (मूळ) १०.११.२०२६ (विस्तारित)
१३.	संभाव्य ठराव अर्जदारांची अंतिम यादी पारित करण्याचा दिनांक	०६.११.२०२६ (मूळ) १३.११.२०२६ (विस्तारित)
१४	संभाव्य ठराव अर्जदारांना माहिती निवेदनपत्रिका, मूल्यांकन नमुना, ठराव योजनेकरिता विनंती पारित करण्याचा दिनांक	०९.११.२०२६ (मूळ) १६.११.२०२६ (विस्तारित)
१५.	ठराव योजना सादरीकरणाचा अंतिम दिनांक	०९.१२.२०२६ (मूळ) १६.१२.२०२६ (विस्तारित)
१६.	स्वारस्य अभिव्यक्ती सादर करण्याकरिता प्रक्रिया ईमेल आयडी	cirp.rnalifestyle@npvinsolvency.in
१७.	एमएसएमई म्हणून कॉर्पोरेट ऋणकोच्या नोंदणीचे तपशील	नाही

सही/-
आयपीई - एनपीव्ही इन्सॉल्व्हन्सी प्रोफेशनल्स प्रायव्हेट लिमिटेड
(पूर्वीचे मंत्राह इन्सॉल्व्हन्सी प्रोफेशनल्स प्रायव्हेट लिमिटेड)
त्यांचे संचालक - श्री. अमरिश नविनचंद्रा गांधी यांच्यामार्फत
ठराव व्यावसायिक
आरएनए लाईफस्टाईल प्रायव्हेट लिमिटेड (सीआयआरपीमध्ये)
आयबीबीआय नोंदणी क्र.: IBBI/IPE-0040/IPA-2/2022-23/50021
नोंदणीकृत पत्ता: एच-३५, १ला मजला, जंगपुरा एक्सटेंशन, जंगपुरा, दक्षिण दिल्ली, नवी दिल्ली - ११००१४.
एएफए वैधता दि. ३१ डिसेंबर, २०२६ पर्यंत
पत्रव्यवहाराकरिता ईमेल - cirp.rnalifestyle@npvinsolvency.in
दिनांक: २४.१०.२०२६
ठिकाण: मुंबई